

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 16/08/2017 AT 11.30 AM

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/108/(IB)/2017
NAME OF THE PETITIONER(S) : SALLY THOMAS
NAME OF THE RESPONDENT(S) : INTEGRATED FINANCE CO.LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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A. HEMA JOTHI

Authorized Signatory
for Respondent

A. Jyoti

ORDER

Counsel for petitioner called absent. The Registry has placed a note regarding the notice sent to the petitioner for his appearance and submissions and the track delivery report. Perused the same. Ms Hema Jothi, Authorised Signatory of the respondent company present. In the interest of justice, I feel it is proper to send another notice to the petitioner for his appearance. Therefore, the Registry is directed to send a notice to the petitioner for his appearance on the next date of hearing. For passing appropriate order, put up on 29.08.2017 at 10.30 A.M.

Sdf

(K. Anantha Padmanabha Swamy)
Member (Judicial)

bc